

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

Listed on: 23.02.2017
Court No.:
Item No.:

INTERLOCUTORY APPLICATION NO. 3
(Application for Early Hearing)
IN
CIVIL APPEAL NO. 7158 OF 2016

SHRI SAMAR SINGH

...APPELLANTS

VERSUS

STATE OF U.P. & ORS.

...RESPONDENTS

OFFICE REPORT

This is an appeal by Special Leave Petition filed against the Judgment and order dated 27.04.2012 of the High Court of Judicature at Allahabad in Civil Misc. Writ Petition Nos.42068 of 2003.

There are 4 respondents in the appeal. All are represented through Mr. Vinay Garg, Advocate

Service is complete.

It is submitted that Mr. P. S. Sudheer, Counsel for the appellant has on 02.02.2017 filed an application for early hearing. The same has been registered as Interlocutory Application No. 3. Copy of the same stands included in the paper books.

The Application in the Appeal above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 06th day of February, 2017.

ASSISTANT REGISTRAR

Copy to:

Mr. P.S. Sudhee, Advocate
Mr. Vinay Garg, Advocate

ASSISTANT REGISTRAR

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